

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

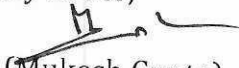
Dated: 20.04.2026

**ORDER NO. 49 of 2026**

Hon'ble President is pleased to partially modify roster order no. 33 of 2026 from **29.04.2026 to 30.04.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 29.04.2026 to 30.04.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to :-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Mumbai/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/ O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.04.2026

**ORDER NO. 50 of 2026**

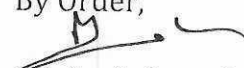
Hon'ble President is pleased to order the sitting commencing from **04.05.2026** to **31.07.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.05.2026 to 31.07.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs Excise and Service Tax Division Bench matters
	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters
	Dr. S. K. Pati, Hon'ble Member (Judicial)	

Note:

1. In the event of leave/tour of Mr. S. K. Mohanty, Member (Judicial), Mr. Ajay Sharma, Member (Judicial) and in whose absence, Dr. S. K. Pati, Member (Judicial) will sit in the Division Bench. In the event of leave/tour of Technical Member, the Judicial Member will also sit in Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench. However, matters released for clarification after conclusion of hearing will be heard by the same bench.
3. The sitting will, however, be subject to vacation/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.04.2026

**ORDER NO. 51 of 2026**

Hon'ble President is pleased to order the sitting commencing from **04.05.2026** to **31.07.2026** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.05.2026 to 25.06.2026	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 29.06.2026 to 31.07.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical) Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

1. From 04.05.2026 to 25.06.2026, if any Member in the Division Bench is on leave/tour, the other Member will sit in Single Member Bench.
2. From 29.06.2026 to 31.07.2026, if the Judicial Member in the Division Bench is on leave/tour, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, the Judicial Member will also sit in Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar